## Appendix-10 B(i)

## (Please see Paragraph 10.09 of HBP)

## Proforma of Certificate for issue of authorization for Repeat Orders of SCOMET item(s)

## **CERTIFICATE**

[To be submitted by the **End User** on its letterhead, duly signed in ink by authorised signatory and stamped]

<u>PA</u>	RT	1: DETAILS OF THE ENTITIES			
	a)	Name of Exporter			
	b)	Name of Buyer			
	c)	Buyer's Address			
	d)	Name of Consignee			
	e)	Consignee's Address			
	f)	Name of End-User			
	g)	End-User's Address			
	h)	Specific Location where the items will be used (if different from (g)) _			
	i) j)	Name of intermediary, if any Intermediary's address			
PA		2: ITEMS			
	a)		<b>b</b> ) Quantity/Weight		
Г	Desc	cription of the item(s)	Quantity/We	ight	
	(e.g.	Name of Model, Class, Type, Serial Number for goods)	(Number / K		
	(in c	ase of chemicals Purity/Concentration, IUPAC Name & CAS Number)	(= 133333 53 / 33	8.7)	
	`				
L					
	b)	Purchase Order Number & Date			
	c)	Annual Operating Capacity	<del></del>		
	d)	Shipment received in the year	<del></del>		
	e) f)	Current request in the year  Cumulative request till date			
	1)	Cumulative request till date			
PA	RT	3: DECLARATION			
	a)	The product and quantity, as indicated in PART 2 above, commen capacity of our plant/ manufacturing unit [calculated calendar year w	ise (Jan Dec.)]andsl		
	b)				
	c)	operational capacity of our plant/ manufacturing unit in respect of the relevant product, c) I/We also certify that all the facts contained in this certificate are true and correct to the best of my / our			
	C)	knowledge and belief and that I/we do not know of any additional fact certificate.			
<u>PA</u>	RT	4: SPECIFIC DETAILS OF AUTHORIZED SIGNATORY (manda	atory):		
		Signature	Date:		
9	NI	ame (in capital letters only):			
a. b.		esignation:			
c.		Complete office address (with room No. area, city, district, state, country):			
d.		n/Zip/Postal Code:			
e.		elephone number (with ISD code): or			
f.		obile No. : Fax No with ISD Code. : (if any	)		
g.	Pr	imary Email:	-		